

SLP(Crl.)No. 3514 OF 2001

ITEM No.37

Court No.10

SECTION QIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 3514/2001

(From the judgement and order dated 17/04/2001 in SCRLA 1078/99
of The HIGH COURT OF GUJARAT AT AHMEDABAD)

CENTRAL BUREAU OF INVESTIGATION

Petitioner (s)

VERSUS

STATE OF GUJARAT

Respondent (s)

(With Appln(s). for exemption from filing O.T. and stay and
permission to place addl. documents on record)
(With Office Report)

Date : 19/11/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE Y.K. SABHARWAL

For Petitioner (s) Mr. T.C.Sharma, Adv. for
Mr. P. Parmeswaran, Adv.

For Respondent (s) Ms. Hemantika Wahi, Adv.
Ms. Anu Sawhney, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.
.SP2

Leave granted.

.SP1

(K.K. Chawla)
Court Master

(D.D. Jindal)
Assistant Registrar